COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 111 OF 2018 & IA NOS. 265 & 1793 OF 2018

Dated: <u>18th December, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Versus Central Electricity Regulatory Commission & Ors.			••••	Appellant(s)
				Respondent(s)
Counsel for the Appellant(s) :		. K. Agarwal am Pratap		
Counsel for the Respondent(s) :		hananjay Baijal ikhil Nayyar for R-1		
	Mr. A	nand K.Ganesan for R-2	2	
		anjitha Ramachandran ulkit Agarwal for R-3 to s	5	

ORDER (On IA NO. 1793 OF 2018- Delay in filing reply)

The learned counsel, Mr. Dhananjay Baiujal, appearing for the first Respondent submitted that, there is a delay of 61 days in filing the reply which has been explained satisfactorily in the application and sufficient cause has been shown therein. The same may kindly be accepted and delay may kindly be condoned.

Submission made by the learned counsel appearing for the first Respondent, as stated supra, is placed on record.

In the light of the submission made by the learned counsel appearing for the first Respondent and after perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient cause has been made out therein. The same is accepted and the delay in filing the reply is condoned. IA is allowed.

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The learned counsel, Mr. S.K. Agarwal, appearing for the Appellant prays for four week's time to enable him to file rejoinder.

Submission made by learned counsel appearing for the Appellant, as stated supra, is placed on record.

Four week's time is granted to the learned counsel appearing for the Appellant to file rejoinder. He may file the same on or before 18.01.2019 after duly serving copy on the learned counsel for the appearing respondents.

List this matter on 23.01.2019, as agreed by the learned counsel for the appearing parties.

(Ravindra Kumar Verma) **Technical Member**

(Justice N.K. Patil) **Judicial Member**

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